

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 02-09-2025 To 02-09-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3337/2025	SANTIMOY MALLICK Mobile:9382373935 Email:SAMRATCH33@GMAIL.COM	SAMRAT CHAKRABORTY	23-09-2025	REQ. RES. NO. 5 PIN
2	CPAN	1567/2025	SANGITA JANA Mobile:9836194357 Email:SHRADHYAGHOSH01@GMAIL.COM	SHRADHYA GHOSH	23-09-2025	INCOMPATIBLE LISTING DATE MENTIONED ON FORM.
3	CPAN	1568/2025	DIPAK JANA Mobile:9836194357 Email:SHRADHYAGHOSH01@GMAIL.COM	SHRADHYA GHOSH	23-09-2025	INCOMPATIBLE LISTING DATED MENTIONED ON FORM
4	CPAN	1569/2025	DIPAK JANA Mobile:9836194357 Email:SHRADHYAGHOSH01@GMAIL.COM	SHRADHYA GHOSH	23-09-2025	WRONG LISTING DATE
5	CRM (A)	3192/2025	MADAN NASKAR Mobile:9775677678 Email:BAPINBAIDYA71@GMAIL.COM	BAPIN BAIDYA	23-09-2025	ATTACH TRACK REPORT OF SHIPMENT NO EW314470855IN SHOWING DELIVERY
6	CRM (A)	3194/2025	KABIRUL MIA @ KABI SEKH Mobile:7076410712 Email:SABRINAPARVEEN73@GMAIL.COM	SABRINA PARVEEN	23-09-2025	ATTACH COPY OF IMPUGNED ORDER DATED 29/2/24
7	CRM (A)	3196/2025	PETITIONER Mobile:9830301633 Email:BISWAJIT369@GMAIL.COM	BISWAJIT MANNA	23-09-2025	AS PER STATEMENT IN PARA 5, PETITIONER MARRIED V.G. HENCE NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY
8	CRM (A)	3198/2025	PETITIONER Mobile:7001259049 Email:RABIA1305199@GMAIL.COM	RABIA KHATOON	23-09-2025	1) AS PER STATEMENT IN PARA 3, PETITIONER IS RELATIVE OF VICTIM LADY. HENCE NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY. ... 2) LD TRIAL COURT CASE TYPES MENTIONED IN PETITION (POCSO, MISC CASE) NOT MATCHING WITH IMPUGNED ORDER COPY.
9	CRM (A)	3203/2025	SANDIP GOSWAMI Mobile:9163494609 Email:RGANGULYADVOCATE@REDDIFFMAIL.COM	RAHUL GANGULY	23-09-2025	IN 1ST PARA MENTION PROPER CASE TYPE OF LD TRIAL COURT CASE AND ATTACH CASE STATUS OF THE SAME SHOWING CASE TYPE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRM (A)	3204/2025	LITON BISWAS Mobile:9830636522 Email:ADVPRONOJITROY@GMAIL.COM	PRONOJIT ROY	23-09-2025	AND NUMBER IN 1ST PARA, MENTION WHETHER PETITIONER MOVED ANY ANTICIPATORY BAIL BEFORE LD TRIAL COURT OR NOT
11	CRM (A)	3206/2025	SOMA SHARMA AND ORS. Mobile:9830286703 Email:NDBADV1963@GMAIL.COM	NANDADUL BANDYOPADHYAY	23-09-2025	1) LD TRIAL COURT CASE NO MENTIONED IN 1ST PARA, NOT MATCHING WITH IMPUGNED ORDER COPY 2) G.R CASE YEAR NOT MENTIONED IN PRAYER PARA
12	CRM (A)	3207/2025	BADAL SHARMA AND ORS. Mobile:9830286703 Email:NDBADV1963@GMAIL.COM	NANDADUL BANDYOPADHYAY	23-09-2025	1) LD TRIAL COURT CASE NO MENTIONED IN 1ST PARA, NOT MATCHING WITH IMPUGNED ORDER COPY 2) G.R CASE YEAR NOT MENTIONED IN PRAYER PARA
13	CRM (A)	3210/2025	BAKITULLA MALLICK @ BAKITULLA MALLIK Mobile:9051507052 Email:DEYANIT1989@GMAIL.COM	ANIT DEY	23-09-2025	1) WRONG DECLARATION IN AFFIDAVIT PAGE 2) ID CARD OF DEONENT NEED TO BE COUNTER SIGNED BY COMMISSIONER OF AFFIDAVIT
14	CRM(M)	1604/2025	PETITIONER Mobile:7980309729 Email:ADVAVILASHTRIPATHI@GMAIL.COM	AVILASH TRIPATHI	23-09-2025	1) AS PER STATEMENT IN PARA 3, PETITIONER MARRIED THE V.G. HENCE NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY ... 2) METION P.T.N. NO IN 1ST PARA, AS PER CERTIFIED COPY
15	CRM(M)	1605/2025	PETITIONER Mobile:9123907622 Email:DIPAKDAS47@GMAIL.COM	DIPAK DAS	23-09-2025	AS PER STATEMENT IN PARA 8, PETITIONER IS RELATIVE OF V.G. HENCE NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY
16	CRR	3900/2025	NIRMALENDU DAS Mobile:8420383166 Email:ARPANGHOSH@GMAIL.COM	ARPAN GHOSH	23-09-2025	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE
17	CRR	3909/2025	MD. MOHAI MAINUL ISLAM Mobile:7439307725 Email:ID.KALIDASAH4@GMAIL.COM	KALIDAS SAHA	23-09-2025	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
18	FMAT	373/2025	RELIANCE INDUSTRIAL CONSORTIUM LTD. Mobile:9830091874 Email:ANILADV@GMAIL.COM	ANIL CHOUDHURY	23-09-2025	LIST OF DOCUMENTS DOES NOT MATCH AND REQ. AUTH. LETTER.
19	MAT	929/2025	TAPAS BANERJEE Mobile:9330507063	SUSANTA KR RAKSHIT	23-09-2025	REQUIRED PROPER LIST OF PAPERS
20	MAT	1497/2025	NIZAMUDDIN FAJU SHAIKH	RANJIT KUMAR	23-09-2025	RE-ARRANGE OF THE APPELLANTS SL NO.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9830193095 Email:RAY.KRADISON@GMAIL.COM	ROY		
21	MAT	1513/2025	PROGRESSIVE ADVERTISING AND MARKETING AGENCY Mobile:9681337160 Email:UDIT@KAMALIAASSOCIATES.COM	UDIT AGARWAL	23-09-2025	REQ. ADVT. THROUGH AND ORDER PHOTO COPIES.
22	MAT	1514/2025	JWL KOVIS INDIA PRIVATE LIMITED AND ANR. Mobile:9831170402	SNEHASISH SEN	23-09-2025	REQ. SYNOPSIS, LIST OF DATE AND ORDER PHOTO COPIES.
23	MAT	1515/2025	JWL KOVIS INDIA PRIVATE LIMITED AND ANR. Mobile:9831170402 Email:SNEHASHIS@SJALANCO.IN	SNEHASISH SEN	23-09-2025	REQ. SYNOPSIS, LIST OF DATE AND ORDER PHOTO COPIES (FOR BOTH)
24	WPA	20810/2025	BARUN KUMAR DAS AND ANR. Mobile:9123845860 Email:SANANDABHATTACHARYYALLB@GMAIL.COM	SANANDA BHATTACHARYYA	23-09-2025	ADV AUTHORIZATION CERTIFICATE MISSING IN PRAYER PAGE
25	WPA	20899/2025	MOSKURA KHATUN Mobile:6297898148 Email:SANGEETACHAKRABORTY.99@GMAIL.COM	SANGEETA CHAKRABORTY	23-09-2025	INITIAL PAGES NOT IN PROPER ORDER
26	WPA	20913/2025	MITHU BISWAS Mobile:9432977913 Email:SONDWIPADV@GMAIL.COM	SONDWIP SUTRADHAR	23-09-2025	PETITIONER SURNAME MISMATCH WITH SIGNATURE
27	WPA	20937/2025	SRI SHAKTIPADA BHAWAL Mobile:8013851322 Email:SHAMITDUTTA1@GMAIL.COM	SHAMIT DUTTA	23-09-2025	RESPONDENT 6 DISTRICT MISSING, SUBJECT CATEGORY CODE WRONG
28	WPA	20939/2025	SHAHID AHMED AND ANR. Mobile:9674899188 Email:APPLYYOURMIND786@GMAIL.COM	MOSTAFIJUR RAHMAN	23-09-2025	RESPONDENT 1 ADDRESS MISSING
29	WPA	20943/2025	PURNIMA BHATTACHARYA AND ANR. Mobile:9088471424 Email:ADVSHANKHA@GMAIL.COM	SHANKHA SHUBHRA MUKHERJEE	23-09-2025	LANGUAGE OF SIGNATURE OF DEONENT DIFFER IN VOKA AND AFFIDAVIT
30	WPA	20968/2025	RAM PROSD GHOSH Mobile:9474178774 Email:ASOKEHAZRA@YAHOO.CO.IN	ASOKE HAZRA	23-09-2025	C J ADDRESSING WRONG
31	WPA(H)	77/2025	DIPU DEBNATH Mobile:9804214281 Email:DDLAWTAXFIRM@GMAIL.COM	DEBISREE ADHIKARY	23-09-2025	ADV. SIGN IS MISSING AT ZERO PAGE OF 2ND JUDGES COPY

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